

sector, salaried class, trade and business and income from land and buildings which is assessed to income tax and what percentage is beyond the pale of income tax; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b), Government have no latest assessment about the percentage of income from various sectors of economy which is assessed to income-tax. Department of Income-tax, however, brings out annually a publication called "All India Income-tax Statistics" which indicates the position (other than that of agricultural income which is outside the purview of income-tax levied by the Union Government) in the financial year 1982-83 as under :—

Salary income.....	18.88%
Income from house property...	00.59%
Income from business or profession ...	70.91%
(including from industrial sector)	
Other incomes	9.62%
(capital gains, dividends etc.).	

Over-Subscription of Public Issues

2747. DR. B.L. SHAILESH : Will the Minister of FINANCE be pleased to state :

(a) whether recently there has been a sharp rise in over-subscription of public issues and besides creating procedural delays in completing the various formalities, it also plays a major role in the substantial un-official premia; and

(b) if so, the steps Government propose to take to keep the painstakingly-built equity cult intact and make it obligatory for companies not to send rights, dividends, interest for bonus to the registered shareholder who may have sold the scrips but which have not been received by the buyer ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SARI JANARDHANA POOJARY) : (a) There has been an increase in over-subscription in the recent past in respect of some public issues of capital. Over-subscription of public issues of capital has created additional work in regard to processing of applications, finalisation of the basis of allotment and issue of allotment of letter/refund orders. It is not possible to establish any direct relationship between over-subscription and the existence of un-official premia.

(b) Government are considering certain proposals for amendment of the Companies Act, 1956, including suggestions for payment of dividends, rights and bonus shares, to the actual holders of shares.

Import of Oilseeds, Pulses and Sugar

2748. DR. KRUPASINDHU BHOI : Will the Minister of COMMERCE be pleased to state :

(a) whether the oilseeds, pulses and sugar are being imported in the country at present;

(b) if so, the quantity of each item imported during 1985;

(c) the names of those countries wherefrom the imports were made; and

(d) the proposal of Government in this regard for the year 1986 ?

THE MINISTER OF COMMERCE AND FOOD AND CIVIL SUPPLIES (SHRI P. SHIV SHANKER) : (a) to (c) Statistics relating to quantity of import of various items and the names of the countries from where the imports were made, have been compiled so far upto 1982-83. Data relating to imports of oilseeds, pulses and sugar during 1985 are not available.

(d) The policy for import of these commodities is under constant review in consultation with concerned Ministries keeping in view of the demand and supply position.